NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI. S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/3(IB)/CB/2017

NAME OF PETITIONER(S)

: NUPOWER RENEWABLES PVT LTD

NAME OF THE RESPONDENTS (S)

: CAPE INFRASTURCTURE PVT LTD

UNDER SECTION

: Rule 6 of IBC Rules r/w Sec (13) of Insolvency code 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

12 K.S.ELANGOVAN Petitioner Connside Ladd by Mr. Ramakrishnan Viraraghavan Barrister and Jensor Advocate.

ORDER

Ms. K.S.Elangovan, Counsel for Petitioner present. The Respondents were already set ex parte. Heard the Petitioner. Order reserved.

1 - J = fararges-(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)